

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) Adapa V Subba Rayudu For Sharath Chandran	For Petitioner	A.V.S. Rayudu
(2) Imthiaz Ahmed V K For K Goutham Kumar	For Respondent	Imthiaz

ORDER

Counsel for petitioner present and reported ready for arguments. Counsel representing R1 & R2 present and stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed time for submitting arguments. Time extended at request finally. Put up on 17.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)